

and The Code on Occupational Safety, Health and Working Conditions by simplifying, amalgamating and rationalizing the relevant provisions of the Central Labour Laws. The Labour Codes envisage extension of minimum wages and timely payment of wages to all 50 crore workers, provision of appointment letter, annual medical check-up, grievance redressal mechanism for workers, and safety and other welfare measures.

ESI dispensaries in Kerala

3613. SHRI BINOY VISWAM : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that many districts in Kerala does not have any ESI dispensaries;

(b) the district-wise details of the same; and

(c) whether Government is ready to allocate new ESI dispensaries especially in those districts which does not have any?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) All districts in Kerala have Employees' State Insurance (ESI) Dispensaries, The district-wise number of dispensaries in the State of Kerala is given in Statement (*See* below). In addition, recently Employees' State Insurance Corporation (ESIC) has given its "In Principle" approval to Government of Kerala for setting up of new ESI dispensaries, as under:

1. Kanan Devan Hills, District Idukki.
2. Mannankandam, District Idukki.
3. Mananthavady, District Wayanad.
4. Sulthan Bathery, District Wayanad.

Statement

Details of ESI dispensaries in Kerala

| Sl. No. | Name of District | No. of ESI Dispensaries |
|---------|--------------------|-------------------------|
| 1. | Thiruvananthapuram | 14 |
| 2. | Kasargode | 01 |
| 3. | Kannur | 13 |

| Sl. No | Name of District | No of ESI Dispensaries |
|--------|------------------|------------------------|
| 4. | Malappuram | 06 |
| 5. | Kozhikode | 10 |
| 6. | Wayanad | 01 |
| 7. | Ernakulam | 20 |
| 8. | Kottayam | 09 |
| 9. | Idukki | 01 |
| 10. | Kollam | 30 |
| 11. | Atapuzha | 14 |
| 12. | Pathanamthitta | 04 |
| 13. | Palakkad | 07 |
| 14. | Thrissur | 16 |
| TOTAL | | 146 |

Insurance for gas cylinder blast victims

3614. DR. K. V. P. RAMACHANDRA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that oil companies provide insurance to victims of gas cylinder blast accidents;

(b) if so, the details thereof;

(c) whether it is also a fact that oil companies are not educating their customers about such insurance and not paying the compensation whenever a claim is made by kith and kin of the victims; and

(d) the number of explosions and blasts reports during the last three years, deaths reported and compensation paid?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) to (c) Yes, Sir. Oil Marketing Companies (OMCs) take comprehensive Insurance Policy under 'Public Liability Policy for Oil Industries' to provide speedy relief to the affected persons in case of LPG related accidents. It covers all LPG